



THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-25/2003/638 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri B.K. Chetri,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the 28th January, 2020.

Sub: **Restricted holiday and casual leave.**

Ref:- Your letter No.DJB I-4/2020/163 dtd 20th January, 2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted restricted holiday on 17.01.2020 and casual leave on 18.01.2020, as prayed for.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-25/2003/639 /A, dated 28.1.2020

Copy to:

1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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